

12.26 hrs.

[English]

MATTERS UNDER RULE 377**(i) Security of drinking water in Nagpur**

SHRI BANWARI LAL PUROHIT (Nagpur): I would like to draw the attention of the House towards the alarming drinking water shortage in Nagpur city. The population of Nagpur is about 1.5 million. The Administrator of the Nagpur Municipal corporation has stated that the drinking water shortage may get worse during the coming few days. Every resident of Nagpur is hit by scarcity of drinking water.

The wells and borewells there have been dried up and even the people living in slums are not getting water.

In these circumstances, I urge the Union Government to immediately send a Central Team to Nagpur to assess the present drinking water scarcity and provide all possible help urgently to that so that people can get drinking water.

(ii) Demand for Stoppage of the Chetak Express at Harsauli Railway Station in Rajasthan

SHRI RAM SINGH YADAV (Alwar): Harsauli is an important railway station on Delhi-Ahmedabad metre gauge railway line. It is situated in district Alwar, Rajasthan State. It is a growth-centre of commercial and trading activities.

Harsauli railway station caters to the needs of passengers residing in that area of sub-division Kishanagar-Bas district Alwar. Passengers from Tehsil headquarters Mandawar and Kot-Kasim solely depend upon the trains having stoppages at Harsauli rail-

way station.

At present, 15/16 Chetak Express train does not have stoppages at Harsauli railway station. Since October, 2 1987 15/16 Chetak Express train has been operation with diesel locomotives which as accelerated its speed resulting in saving of the time.

I have personally observed while travelling through Chetak Express that it reaches before the scheduled time at Rewari, Alwar and Bandi-kui station. Its duration of stoppages at Rewari, Khairthal, Alwar and Bandi-duit railway stations had been increased since its desalination. Thus a stoppage of three minutes of Chetak Express train at Harsauli railway station can conveniently be provided. No delay would be caused in the time schedule of this train for this stoppage.

I, therefore, urge upon the Minister of State for Railways to arrange for stoppage of 15/16 Chetak Express train at Harsauli Railway station.

(iii) Demand for lifting of ban on recruitment in Ordnance Factories and the Inspectorate of General Stores

SHRI JITENDRA PRASAD (Shahjahanpur): The Government have banned fresh recruitment in the Ordnance Factories and the Inspectorate of General Stores for the past few years. In the Shahjahanpur based Ordnance Clothing Factory and the Inspectorate of General Stores even vacancies caused due to retirement and death are not being filled up. Furthermore, the low paid employees are being transferred to places which are 500 to 1000 miles away and thus they are forced to give up their jobs. In other words, Government are indirectly resorting to large-scale retrenchment.